

NOTICE

It is hereby brought to the notice of Advocates, litigants and parties appearing in person that:

I

On 11th June 2019, the Hon'ble Kum. Justice Nutan D. Sardesai will not be available for judicial work.

II

The reconstituted Division Bench comprising the Hon'ble Shri Justice S.C. Gupte and the Hon'ble Shri Justice Prithviraj K. Chavan will take up the extant judicial assignment of the Division Bench headed by the Hon'ble Shri Justice S. C. Gupte.

III

On 11th June 2019, the Hon'ble Shri Justice Prithviraj K. Chavan sitting singly, will not be available for judicial work. The urgent mentioning and placing of the matters pertaining to the Court presided over by the Hon'ble Shri Justice Prithviraj K. Chavan is allowed before the Hon'ble Shri Justice C. V. Bhadang.

By Order

Sd/-

High Court of Bombay at Goa.

Panaji.

Date : 11th June, 2019

(Kiran A. Bagi)

Registrar (Judicial)